

**Proceedings of the Prl.District & Sessions Judge, Visakhapatnam**

**Present: Ms.B.S.Bhanumathi  
Prl.District & Sessions Judge, Visakhapatnam**

**Sub:** TOTAL LOCKDOWN IN THE STATE OF ANDHRA PRADESH AND NEIGHOURING STATES – In charge arrangements of District Judges, Sr.Civil Judges and Junior Civil Judges in both civil and criminal matters in extremely urgent matters up to 01-04-2020 – Orders – Issued.

**Ref.:** Hon'ble High Court's ROC No.192/SO/2020, dt.23-03-2020.

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**ORDER**

**DATE:24-03-2020**

The Hon'ble High court of A.P. in the reference cited issued certain directions to take up extremely urgent matters both on civil and criminal side up to 01-04-2020 in view of total lock down in the state of A.P., and as per the same, the following in charge arrangements are ordered on rotation basis.

The timings for the hearing of the extremely urgent matters on both civil and criminal side are restricted from **10.30 AM to 2 PM** on the sitting dates.

Sl.No.	Name of the In charge Officer nominated with designation	Date of sitting
1.	<b>VISAHAPATNAM HEAD QUARTERS</b>	
	<b>(District Judges)</b>	27-03-2020
	1 Sri U.Satya Rao Judge, Family Court, FAC MSJ-cum I ADJ, VSP	30-03-2020
	2. Sri O.V.Nageswara Rao Spl.Judge for SC & ST Cases-cum-XI ADJ, VSP	01-04-2020
	3. Sri N.Nagaraju XII ADJ, VSP	
	<b>(Sr.Civil Judges)</b>	
	1. Smt.P.Vijaya Durga Prl.Sr.Civil Judge VSP	27-03-2020
	2. Smt.S.Sridevi I ASCJ, VSP	30-03-2020
	3. Sri M.Srihari VII ASCJ, VSP	01-04-2020
	4. Sri M.Bhaskara Rao CMM, VSP (Criminal side)	27-03-2020
	5. Sri D.Seshayya I ACMM, VSP	30-03-2020
	6. Smt.G.Archana II ACMM, VSP	01-04-2020

	<b>(Junior Civil Judges)</b> 1. Smt.K.Saradamba Prl.Jr.Civil Judge, VSP  2. Smt.J.Sree Sita, II ADM, VSP  3. Sri L.Jagadeesh Kumar VII Adl.MM, VSP	27-03-2020  30-03-2020 01-04-2020
2.	<b>GAJUWAKA</b>	
	1. Sri R.Siva Kumar XIII ADJ, VSP	27-03-2020, 30-03-2020 & 01-04-2020
	<b>(Sr.Civil Judges)</b> 1. Sri B.Sadhu Babu Prl.Sr.Civil Judge, GWK  2. Smt.G.Nirmala III ACMM,GWK	27-03-2020 & 01-04-2020  30-03-2020
	Smt.L.Siva Parvathi Junior Civil Judge	27-03-2020, 30-03-2020 & 01-04-2020
3.	<b>ANAKAPALLE</b>	
	1. Sri G.Chakrapani X ADJ, AKP	27-03-2020, 30-03-2020 & 01-04-2020
	<b>(Sr.Civil Judges)</b> 1. Sri S.Srinivasa Rao Prl.Sr.Civil Judge, AKP  2. Sri KKV.Buli Krishna Addl.Sr.Civil Judge, AKP	27-03-2020  30-03-2020 & 01-04-2020
	<b>(Junior Civil Judges)</b> 1. Sri Ch.L.Srinivasa Rao I AJCJ, AKP  2. Sri JVV Satyanarayana Murthy II AJCJ, AKP	27-03-2020  30-03-2020 & 01-04-2020
3.	<b>YELLAMANCHILI</b>	
	1. Sri M.Sankara Rao Sr.Civil Judge, Yel	27-03-2020, 30-03-2020 & 01-04-2020
	2. Sri G.Dharma Rao Prl.Junior Civil Judge, Yel.	27-03-2020, 30-03-2020 & 01-04-2020
4.	<b>NARSIPATNAM</b>	
	1. Sri M.Yesuratnam Sr.Civil Judge, NRPM	27-03-2020, 30-03-2020 & 01-04-2020
	2. Sri G.Yagnanarayana, Addl.Junior Civil Judge, NRPM	27-03-2020, 30-03-2020 & 01-04-2020
5.	<b>CHODAVARAM</b>	
	(District Judges) 1. Sri G.Chakrapani X ADJ, AKP FAC: IX ADJ, CDM, , sitting at AKP	27-03-2020, 30-03-2020 & 01-04-2020

	<b>(Sr.Civil Judges)</b> 1. Sri P.R. Rajeev Sr.Civil Judge, CDM	27-03-2020, 30-03-2020 & 01-04-2020
	<b>(Junior Civil Judges)</b> 1. Sri A.Krishna Prasad Prl.Junior Civil Judge, CDM  2. Sri K.Srinivas Addl.Junior Civil Judge, CDM	27-03-2020  30-03-2020 & 01-04-2020
6.	<b>BHEEMUNIPATNAM</b>	
	1. Smt.P.Vijaya Prl.Junior Civil Judge BML  2.. Ms.M.Prameela Rani I AJCJ, BML  3. Sri Abdul Rahaman Shaik II AJCJ, BML	27-03-2020  30-03-2020  01-04-2020
7.	<b>MADUGULA</b>	
	Sri A.Krishna Prasad Prl.Junior Civil Judge, CDM FAC: Junior Civil Judge, Madugula, sitting at Chodavaram.	27-03-2020, 30-03-2020 & 01-04-2020
8.	<b>ARAKU VALLEY</b>	
	Sri Paresh Kumar JFCM,, Araku	27-03-2020, 30-03-2020 & 01-04-2020
9.	<b>PADERU</b>	
	Smt.K.Sarada JFCM, Paderu	27-03-2020, 30-03-2020 & 01-04-2020
10.	<b>CHINTAPALLI</b>	
	Sri G.Yagnanarayana, Addl.Junior Civil Judge, NRPM FAC ; JFCM Chintapalli, sitting at Narsipatnam	27-03-2020, 30-03-2020 & 01-04-2020

The above said in charge officers shall nominate the staff members on rotation basis on the dates of sitting.

All the Judicial Officers who are NOT nominated as in charge officers shall remain in their respective home office and work from home and in case of any urgency, they shall be available.

The directions to deal with FIRs, dying declarations, remands etc., and all other directions as given in the reference cited above shall be followed.

The nominated Chief Administrative Officer is authorized to upload the subsequent dates of adjournments of cases in all courts in the district of Visakhapatnam in the official web site of this District Court by 5 PM by receiving the information from the Presiding Officer of the concerned court

through e-mail or SMS by 2 PM and the dates as given by the nominated in charge officers in cases of extremely urgent matters taken up for hearing.

Name of the Administrative Officer nominated :

**Sri D.Srinivasa Rao, Chief Administrative Officer, District Court, Visakhapatnam,**

**Contact mobile No. 9133161185; E-mail: [srinivasarao.d1961@gmail.com](mailto:srinivasarao.d1961@gmail.com)**

Sd/- B.S.Bhanumathi  
**Prl.District Judge**  
**Visakhapatnam**

To

All the above nominated officers.

Copy submitted to the Registrar General, Hon'ble High Court of A.P., Nelapadu, Guntur District – for favour of information.

Copies to:

- 1) All the remaining officers in the district of Visakhapatnam.
- 2) The Commissioner of Police, Visakhapatnam
- 3) The Superintendent of Police, Visakhapatnam Rural
- 4) The Members, Bar Council, Visakhapatnam.
- 5) All the Presidents, Bar Associations in the district of Visakhapatnam.
- 6) All the Public Prosecutors & Asst.Public Prosecutors, Visakhapatnam

Dis.No.8458, dt.24-03-2020